

In the National Company Law Tribunal, Jaipur

CA(CAA)33/230-232/JPR/2018

UNDER SECTION 230-232 OF COMPANIES ACT,2013

In the matter of:

APM INDUSTRIES Ltd. And APM Finvest LTd.

..... Applicant/Petitioners


Order delivered on 27.09.2018

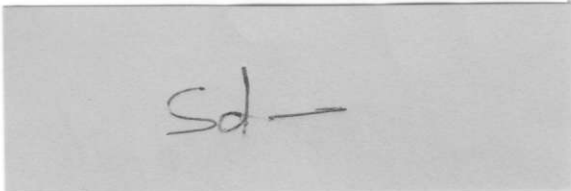
Coram: Shri R. Varadharajan, Member (Judicial)

For Petitioner (s) : Rishi Sood, Adv.

For Respondent(s) : None-appeared

ORDER

This matter is being adjourned to 28.09.2018 for production of ^{financial} figures in relation to demerged undertaking. 



**(R. Varadharajan)
Member (Judicial)**